

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CRIMINAL MISCELLANEOUS No.53270 of 2023**

Arising Out of PS. Case No.-389 Year-2020 Thana- BUXAR District- Buxar

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RATNESHWAR KUMAR S/O LATE SHIV JANAM RAM R/O VILLAGE-  
BARUNA, BASUNA, BASUDHAR, P.O. AND P.S.- BUXAR, DISTRICT-  
BUXAR. ATPRESENT DISMISSED DATA ENTRY OPERATOR (GRADE-  
A, BUXAR TREASURY, BUXAR

... .. Petitioner/s

Versus

1. The State of Bihar BIHAR
2. THE DISTRICT MAGISTRATE, BUXAR BIHAR
3. THE ADDITIONAL COLLECTOR, BUXAR BIHAR
4. THE SUPERINTENDENT OF POLICE, (VIGILANCE), BIHAR, PATNA BIHAR
5. THE DEPUTY SUPERINTENDENT OF POLICE (VIGILANCE), BIHAR, PATNA BIHAR
6. THE S.H.O. TOWN POLICE STATION, BUXAR BIHAR
7. THE SENIOR TREASURY OFFICER, BUXAR BIHAR

... .. Opposite Party/s

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**Appearance :**

For the Petitioner/s : Mr.Abhash, Advocate  
For the Vigilance : Mr. Anil Singh, Advocate  
For the Opposite Party/s : Mr.Jai Narain Thakur, APP

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**CORAM: HONOURABLE MR. JUSTICE ANSUL  
ORAL ORDER**

6      16-06-2026                      Vide order dated 23.04.2026 opposite parties were directed to conclude the investigation within a month which was pending as the F.I.R. is of the year 2020. Till 21.04.2026 the investigation was not concluded.

2. The concerned Investigating Officer is directed to physically present in the Court on the next date of hearing.

3. List this case on 22.06.2026.

**(Ansul, J)**

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